

(b) the number of cases pending in the High Court on the 31st March, 1958?

The Minister of Home Affairs (Pandit G. B. Pant): (a) 24 Judges worked on the Bench of the Allahabad High Court from 1st January to 18th February 1957; 23 Judges worked from 19th February to 18th March, 1957; 22 Judges worked from 19th March to 5th May, 1957; 25 Judges worked from 6th May to 31st August 1957; 24 Judges worked from 1st September to 31st October 1957; 23 Judges worked from 1st November to 3rd November, 1957; 24 Judges worked from 4th November 1957 to 15th February 1958 and 23 Judges have been working since that date.

(b) 41145 appeals and cases (including applications) were pending in the High Court on 31st March, 1958.

Scout Movement and National Discipline Scheme

3076. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) the amount of financial assistance sanctioned to various scout movement organisations during 1956-57 and 1957-58;

(b) the amount of financial assistance sanctioned to the following organisations during the same period:

- (i) Bharat Scouts and Guides,
- (ii) National Cadet Corps,
- (iii) Auxiliary Cadet Corps,
- (iv) Bharat Sevak Samaj, and
- (v) National Voluntary Corps; and

(c) the total amount of financial assistance sanctioned during the same period for the National Discipline Schemes?

The Minister of Education (Dr. K. L. Shrimall): (a) The following grants were sanctioned to one organisation

only viz., The Bharat Scouts and Guides:—

1956-57	Rs. 2,74,500.00
1957-58	Rs. 2,08,450.50

(b)	1956-57	1957-58
(i)	2,74,500.00	2,08,450.50
(ii)	2,36,18,478.00	3,57,16,946.00
(iii)	40,04,448.00	51,14,241.00
(iv)	12,36,635.00	12,69,235.86
(v)	Nil	Nil

(This organisation is not known to the Ministry of Education.)

(c)	1956-57	Rs. 4,58,000.00
	1957-58	Rs. 3,84,000.00

Grants for Education

3077. Sardar Iqbal Singh: Will the Minister of Education be pleased to state the amounts of Central grants allocated to States during 1957-58 under various schemes in the Ministry of Education and Scientific Research which lapsed in each State?

The Minister of Education (Dr. K. L. Shrimall): As the financial year has recently closed, the State Accountants-General and State Governments have not yet supplied the figures of utilization in respect of the grants sanctioned by the Central Government.

Kothagudium Mining Institute

3078. Shri T. B. Vittal Rao: Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 125 on the 13th February, 1958 and state:

(a) the delay in starting the construction of the building to house the Mining Institute at Kothagudium in Andhra Pradesh;

(b) whether there is any proposal to construct a hostel for the students; and

(c) if so, the amount allotted for the same?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) A report regarding the reasons for the delay is awaited from

the State Government. The State Government, have, however, instructed the Chief Engineer to start the construction work immediately.

(b) No.

(c) Does not arise.

Indian Soldiers', Sailors' and Airmen's Board, Manipur

3679. **Shri L. Achaw Singh:** Will the Minister of Defence be pleased to state:

(a) the total amount of money provided for the Soldiers', Sailors' and Airmen's Board in Manipur in 1956-57 and 1957-58; and

(b) the number of persons benefited by the funds allotted to the Board?

The Deputy Minister of Defence (**Sardar Majithia**): (a) and (b). The money provided by the Central Government for the various District Soldiers', Sailors' and Airmen's Boards is meant for meeting 50 per cent. of the expenditure on the maintenance of these Boards. The total expenditure on the maintenance of the District Soldiers', Sailors' and Airmen's Board in Manipur is, however, shared on a 50:50 basis by the Defence Services Estimates and the Central Civil Estimates. Sums of Rs. 3,240 and Rs. 2,206 were paid from the Defence Services Estimates for the maintenance of the District Soldiers', Sailors' and Airmen's Board in Manipur during 1956-57 and 1957-58 respectively. As these grants are made only to cover 50 per cent. of the expenditure on the maintenance of the Board, the question of any person benefiting out of this allotment to the Board does not arise. Information about the number of persons who may have benefited from any other funds placed at the disposal of the District Soldiers', Sailors' and Airmen's Board in Manipur is, however, being collected and will be laid on the Table of the Lok Sabha.

Geological Survey of Trichy and South Arcot

3680. **Shri Elayaperumal:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have recently conducted any Geological Survey in South Arcot and Trichy Districts of Madras State; and

(b) if so, the result thereof?

The Minister of Mines and Oil (**Shri K. D. Malaviya**): (a) Yes, Sir.

(b) No new mineral was recorded. However, Gypsum Lignite and Iron ore occurrences were noted and ground-water investigations carried out by the Geological Survey of India.

Scheduled Caste Employees

3681. **Shri Elayaperumal:** Will the Minister of Finance be pleased to state:

(a) how many Scheduled Caste employees are working at present in the Income-tax Department in Madras State;

(b) how many of them are holding gazetted posts;

(c) whether all the vacancies reserved for them have been filled; and

(d) if not, the reasons therefor?

The Minister of Finance (**Shri Morarji Desai**): (a) 108.

(b) 3.

(c) No.

(d) There is dearth of suitable candidates from amongst the Scheduled Castes.

Harijan Organisations

3682. **Shri Daljit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any report in respect of Central grants given to the Bhartiya